Note: Principal rules were notified vide G.S.R. 886, dated 11-1-1985.

In the matter of amendments vide G.S.R. 856, dated 11-1-1985.

In pursuance of the Cabinet Decision vide G.S.R. 856, dated 11-1-1985, in respect of the post of Assistant Controller of Patents and Designs under column 6a, the entry for the word "No", may be substituted by the word "Yes".

1. These rules may be called the Patent Office (Group 'A' and Group 'B' posts) Recruitment (Amendment) Rules, 1985.

2. In the Schedule to the Patent Office (Group 'A' and Group 'B' posts) Recruitment Rules, 1983, namely:

(1) These rules may be called the Patent Office (Group 'A' and Group 'B' posts) Recruitment Rules, 1983.

(2) These rules may be called the Patent Office (Group 'A' and Group 'B' posts) Recruitment Rules, 1983.

(3) These rules may be called the Patent Office (Group 'A' and Group 'B' posts) Recruitment Rules, 1983.

3. The said rules shall have effect as from the date of their publication in the Gazette of India.